

**IN THE COURT OF HHJ SHRI K.M. JAISWAL**  
**ADDL SESSIONS JUDGE OF C.R NO.58**  
**BOARD OF C.R. No. 58**  
**DATED 13.08.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>STAGE</b>
1	SC 634/17	The State Chembur Police Station Vs Ganesh Rajendra Saste and other 5	Hearing on Exh.63
2	SC 339/18	STATE GOVERNMENT Agripada Police Station Vs Noor Mohd. Jahangir Mansoori	Say and Hearing on Exh.8
3	SC 305/16	THE STATE OF AZAD MAIDAN POLICE STATION. Vs LOKENDRA BHAGIRATH SINGH RAHTOD @ PAYAL @ LUCKKY SAGAR VARMA AND ORS.02	Say and Hearing on Exh.131
4	BA --- in SC 757/16	DHARAVI POLICE STATION. Vs MAHIPAL BASAPPA SHIVANAND AND ORS.02	Say and Hearing
5	SC 856/16	E.O.W. Vs HITESH BHUPENDRA SHAHA AND ORS.06	Hearing on BA Exh.115 and APPlication for cancellation of Interim bail